

DIVISION BENCH

O-218

COURT - II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/130(KB)2014
COMP.APPL/77(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	BAKUL KESHAV LAL CHANDARIA VS CESC LIMITED.
UNDER SECTION	SEC. 58(3) SEC. 59

Counsel/ Authorised Representative appeared through physically/Video Conference:

ORDER

1. None for the petitioner
2. List this matter on **07/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**